

National Company Law Tribunal  
Allahabad Bench  
Allahabad

80(ND)/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.11.2016.

NAME OF THE COMPANY: Pradeep Kumar Garg.

Vs.

M/s Saharan Ashiyana Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: u/s 397-398 of Companies Act, 1956.

Sl. No.	Name	Designation	Representation	Signature
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1.

2.

Order dated 22.11.2016

CP No. 80/(ND) /2016 Pradeep Kumar Garg Vs. M/s

Saharan Ashiyana Pvt. Ltd. & Ors.

CA 11/2016 is coming for reply by the non-applicants but there is no representation and reply is also not on record. The non-applicant's right to file counter or reply is forfeited. For hearing on CA 11/2016 and the unnumbered CA, list on 28<sup>th</sup> November, 2016.

List on 28.11.2016.

  
SH.V.S.R. AVADHANI (Judicial Member)

SH. H.P. CHATURVEDI (Judicial Member)

Dated 22.11.2016